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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

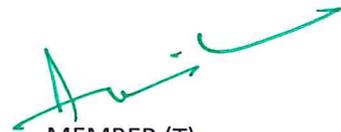
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 225/16	IA 93/17 in TP 231/17	For Hearing	391/394	Hewlett Packard (India) Software Operation Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Pallavi Smith 9632140423	Petitioner	
2	Prema. Hatti	ROC	

Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC and RD is present. She requested time to file report. The counsel for petitioner reported that she has already filed the amended Scheme in the Registry.

For filing report of ROC/RD, list it on 12.10.2017.


MEMBER (J)


MEMBER (T)